163

Various annual Report and Accounts of various public sector undertakings and relate^ papers

RAO BIRENDRA SINGH: Sir, on behalf of Shri P. C. Sethi, I beg to lay #n the Table a copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A. the Companies Act, 1956:-

- (i) (a) First Annual Report and Accounts of the Fertilizer (Planning and Developmeni) India Limited, Dhanbad, for the year 1978-79, together with the Auditors' Report on the Accounts and comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the Company.

[Placed in Library. See LT-No 182/80 for (a) and (b)].

- (ii) (a) First Annual Report and Accounts of the Rashtriya Chemicals and Fertilizers Limited, Bombay, for the year 1978-79, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the Company.

[Placed in Library. LT-See No 189/80 for (a) and (b)].

- (iii) (a) Fifth Annual Report and Accounts of the National Fertilizers Limited, New Delhi, for the year 1978-79, together with the Auditors' Report on the Accounts and comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the Company.

[Placed in Library. LT-No. Se_e 183/80 for (a) and (b)].

(iv) (a) Ninth Annual Report and Accounts of the Housing and Urban Development Corporation Limited, New Delhi, for the year 1978-79, to-

gether with the Auditors' Report on the* Accounts and the comments of the Comptroller and Auditor General of India

(b) Review by Government on the working of the Corporation.

[Placed in Library. See No. LT-47/80 for (a) and (b)].

- (v) (a) Thirteenth Annual Report and Accounts of the Lubrizol India Limited, Bombay, for the year 1978-79, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the Company.

[Placed in Library. See No. LT-41/80 for (a) and (b)].

- (vi) (a) Thirteenth Annual Report and Accounts of the Madras Refineries Limited, Madras, for the year 1978-79 together with Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the Company.

[Placed in Library. See No. LT-42/80 for (a) and (b)].

- (vii) (a) Thirteenth Annual Report and Accounts of the Madras Fertilizers Limited, for the year 1978-79, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the Company.

[Placed in Library. See No. LT-188/80 for (a) and (b)].

(viii) (a) Fourteenth Annual Report and Accounts of the Engineers India Limited, New Delhi, for the year 1978-79, together with the Auditors Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Company.

[Placed in Library. See No. LT-43/80 for (a) and (b)].

- (ix) (a) Seventeenth Annual Report and Accounts of the Cochin Refineries Limited, for the year 1978-79, together with the Auditors' Report on the Accounts and the comments of the, Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the Company.

[Placed in Library. See No. LT-44/80 for (a) and (WJ

- (x) (a) Eighteenth Annual Report and Accounts of the Hindustan Organic Chemicals Limit-ed. Kulaba (Maharashtra), for the year 1978-79, together with the Auditors'. Report on the Accounts a^nd the comments $_0f$ ' the Comptroller and Auditor General of India thereon.
- (b) Review by Gw erhment on the working of the Company.

[Placed in Library. S>e No. LT—185/80 for (a) and (b).T

- (xi) (a) Nineteenth Annual Report and Accounts of the National Buildings Construction Corporation Limited, New Delhi, for the year 1978-79, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Statement by Government accepting the above Report.

[Placed in Library. See No. LT-S2/80 for (a) and (b).]

- (xii) (a) Twenty-third Annual Report and Accounts of the Fertilizer Corporation of India Limited, New Delhi, for the year 1978-79, together with the Auditors' Report on the Accounts and the commentg of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the Corporation

LPlaced in Library. See No. LT-184/80 for (a) and (b).J

on the Table

- (xiii) (a) Twenty-fifth Annual Report and Accounts of the Hindustan Antibiotics Limited, Pimpri, for the year 1978-79, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the Company.

[Placed in Library. See No. LT-46/80 for (a) and (b).]

- (xiv) (a) Twenty*ftfth Annual Report and Accounts of the Hindustan Insecticides Limited, New Delhi, for the year 1978-79, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the Company.

 [Placed in Library. See No. LT-45/80 for (a) and (b)].
- (xv) (a) Twenty-seventh Annual Report and Accounts of Hindustan Petroleum Corporation Limited, Bombay, for the year 1978-79. together with the Auditors' Report on the accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on .the working of the Corporation.

[Placed in Library. See No. LT-187/80 for (a) and (b).]

- (xvi) (a) Thinty-fifth Annual Report and Accounts of the Fertilizers and Chemicals Travancore Limited, Ellor, Udyogamandal (Kerala) for the year 1978-79, together with the Auditors' Report on the Accounts and comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the Company.

[Placed in Library. See No. LT-190/80 for (a) and (b).]

167

- (xvii) (a) Seventy-first Annual Report and Accounts of the Indo-Burma Petroleum Company Limited, Calcutta, for the year 1978-79, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the Company.

[Placed in Library. See No. LT-186/80 for (a) and (b).]

Report ^{aB}d Certified Accounts (1978-79) of the Oil Industry Development Board, New Delhi and related paper

RAO BIRENDRA SINGH: Sir, 1 also beg to lay on the Table:

- I. A Copy each (in English and Hindi) of the following papers under sub-section (4) of section 20 of the Oil Industry Develop ment Act, 1974: -
- Fifth Annual (i) Report and Certified Accounts of the OilIn dustry Development Board, New Delhi, for (the year 1978-79.
- (ii) Review by Government on the working of the Board

TPlaced in Library. See No. LT-53/80 for (i) and (ii)Q.

II. A Copy each (in English and the Annual Adminis tration Report of the Delhi Deve lopment Authority for the year 1978-79, together with a Review by Government on the Report, under section 26 of the Delhi Development Act, 1957. [Placed in Library. See No. LT-153/80].

HI. A copy each fin English and Hindi) of the Annual Accounts of the Central Board for the Prevention and Control of Water Pollution, for the year 1978-79. and the Audit 'Report thereon, under subsection (6) of section 40 of the Water (Prevention and Control of Pollution) Act, 1974. [Placed in Library. See No. LT-204/801

Agreement (14 December, 1979) between the Government »f India and Hvdrocarbon* India Limited

RAO BIRENDRA SINGH: Sir, I also beg to lay on the Table a copy each (in English and Hindi) of the Agreement dated the 14th December, 1979, entered into between the Government of India and Hydrocarbon* India Limited. [Placed in Library. See. No. LT-203/80],

Statements giving reasons for not laying the Reports (1978-79) of certain public sector undertakings within tks stipulated period

RAO BIRENDRA SINGH: Sir, I also beg to lay on the Table a copr each (in English and Hindi; of the following papers: -

- (i) Statement giving reasons for not laying ithe Fifth Annual Report of the Oil and Natural Gas Commission for the year 1978-79 within the stipulated period. [Placed in Library. See No. 199/80]
- .(ii) Statement giving reasons for not laying Annual Report of the Indian the Petrochemicals Corporation Limited for the year 1978-79 within the stipulated period. [Placed ia Library. See No. LT-199/80.]
 - (iii) Statement giving reasons for not laying the Fifth Annual Report of the Bongaigaon Refinery and Petrochemicals LLmitei for the year 1978-79 within the stipulated period. [Placed in Library. See No. LT-196/80.]
 - (iv) Statement giving reasons for not laying the Annual Report of the Central Institute of Plastics Engineering and Tools, Madras, for the year 1978-79, and Government's review ithereon, within the stipulated period. [Placed in Library. No. LT-197/80.]

Notification under the Essential Commodities Act, 1955

RAO BIRENDRA SINGH: Sir, I also beg to lay on the Table a copy each (in English and Hindi) of the following Notifications of the Ministry of Petroleum, Chemical? and Fertilizers (Department of Petroleum) under subsection (6) of section 3 of thei Essential Commodities Act, 1955:— (i) G.S.R. 490(E), date*

the 17th August, 1979, publishing